

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (Crl.) No(s).827/2015

THE STATE OF RAJASTHAN

Petitioner(s)

VERSUS

RAGHUNATH

Respondent(s)

Date : 06-10-2017 This petition was called on for hearing today.

For Petitioner(s) Mr. Ram Naresh Yadav, Adv.  
Mr. Milind Kumar, AORFor Respondent(s)  
Mr. P.V. Saravana Raja, AORUPON hearing the counsel the Court made the following  
O R D E R

Respondent Nos. 2 to 4 have been served, but no one has entered appearance.

SLP stands abated against deceased respondent No. 3 vide Hon'ble Court's order dated 27.03.2017.

Four weeks' time is granted to respondent No. 1 for filing counter affidavit.

List again on 8<sup>th</sup> of November, 2017.

RAJESH KUMAR GOEL  
Registrar